

ITEM NO.27
SECTION XIV

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 15936/2020

M/S CONARCH ASSOCIATES

Petitioner(s)

VERSUS

M/S IRCON INTERNATIONAL LTD.

Respondent(s)

Date : 16-03-2021 This petition was called on for hearing today.

For Petitioner(s) Mr. S. Ravi Shankar, AOR
Ms. Yamunah Nachiar, Adv.
Ms. Ruhini Dey, Adv.

For Respondent(s)
Mr. Sibbo Sankar Mishra, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Four weeks' time is granted to the sole respondent to file
counter affidavit.

List the matter again on 06.05.2021.

RAJIV KALRA
Registrar

(RG)